

**GOVERNMENT OF INDIA  
MINISTRY OF INFORMATION & BROADCASTING**

**LOK SABHA  
UNSTARRED QUESTION NO. 3458  
TO BE ANSWERED ON 07.12.2016**

**GUIDELINES FOR FOREIGN SHOOT**

**3458. SHRI JANARDAN SINGH SIGRIWAL:**

**Will the Minister of INFORMATION & BROADCASTING be pleased to state:**

- (a) whether there is any proposal to relax the norms/guidelines for shooting and production of foreign movies in India;
- (b) if so, the details thereof;
- (c) whether the said norms/guidelines are likely to be implemented in the remote areas in Jammu and Kashmir and North-Eastern States and if so, the details thereof in view of the security issues in these States; and
- (d) whether the domestic film industry is likely to be affected by the shooting of foreign movies and if so, the details thereof including the steps taken to safeguard the interests of the domestic film industry?

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING [COL RAJYAVARDHAN RATHORE (Retd.)]**

- (a) to (d): A proposal for amendments to procedure relating to issue of visa for foreign film makers was forwarded for consideration of the Ministry of Home Affairs (MHA). MHA circulated a Cabinet Note for introduction of a new visa category called "Film Visa" to foreign nationals coming for shooting of feature film/reality TV show and/or commercial TV serials and modification to the existing procedure as a part of liberalization, simplification and rationalization of Visa Regime in India. The proposal was considered by the Cabinet at the meeting held on 30.11.2016.